

>

Title :Implementation of 2nd ACP to Government employees in Karnataka State.

SHRI M. SHIVANNA (CHAMARAJANAGARA): Madam Chairman, the Central Government employees and the Karnataka State Government employees are demanding for the setting up of the 6th Pay Commission. Surprisingly the recommendations of the 5th Pay Commission have not been implemented till today even though the recommendations are 10 years old.

Second ACP has to be given to Government employees after the completion of 24 years of regular service. Unfortunately, this has not happened. Only in Home Ministry this is being implemented. But in all other Ministries and autonomous bodies there is confusion even today. They tell the employees to wait for 12 years after their first promotion to get their first ACP. If an employee gets promotion after 20 years then he will get his first ACP after 32 years. This interpretation is wrong. He should get his second ACP after 4 years, i.e. after 24 years of total service.

I therefore urge upon the hon. Prime Minister to direct the Ministry of Personnel to issue a circular in this regard and to do justice to the Central

Government employees.

MADAM CHAIRMAN: Now, the House stands adjourned to meet tomorrow the 30th August, 2005 at 11 a.m.

18.35 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on [\[r93\]](#) Tuesday, August 30, 2005/Bhadra 8, 1927 (Saka).

* Translation of the speech originally delivered in Kannada.

* Laid on the Table.

* Treated as laid on the table

* Treated as laid on the table

[\[snb1\]](#)Fld by b1.e

[\[bru2\]](#)Cd. By c

[\[p3\]](#) cd by d1

[\[mks4\]](#)fd

[\[RS\]](#)Fld by f1

[\[h6\]](#)cd by g1

[\[i7\]](#)cd.

[\[k8\]](#)(Cd. by j1)

[\[r9\]](#)Patil ctd

[\[MSOffice10\]](#) contd

[\[r11\]](#)cd by l

[\[r12\]](#)cd. by l1

[\[lh13\]](#)Cd. By m1

[\[m14\]](#)fd. by n1

[\[r15\]](#)Cd by O

[\[e16\]](#)SHRIMATI SUMITRA MAHAJAN

[\[c17\]](#)cond by p1.h

[\[R18\]](#)cd q

[\[reporter19\]](#)Fld by R

[\[ak20\]](#)Followed by s1

[\[R21\]](#)(cd. by t1)

[\[pkp22\]](#) Contd. by y1.

[\[R23\]](#)Cd by z

[\[R24\]](#)cd by a2

[\[r25\]](#) Cd. By b2.h

[\[snb26\]](#)Contd. By c2.e

[\[bru27\]](#)Purandeshwari-cd.

[\[bru28\]](#)Cd. By d2

[\[bru29\]](#)Purandeshwari-cd.

[\[bru30\]](#)Cd. By e2

[\[c31\]](#)Cond by f2.h

[\[R32\]](#)cd g2

[\[p33\]](#) cd by h2

[\[bts34\]](#)Contd. by j2.e

[\[c35\]](#) contd. by k2.e

[\[k36\]](#)(Cd. by l2)

[\[r37\]](#)Mahtab ctd

[\[r38\]](#)Ctd by m2

[\[r39\]](#)Mahtab ctd

[\[r40\]](#)Ctd by n2

[\[r41\]](#)Cd. by o2

[\[lh42\]](#)Cd. By p2

[\[R43\]](#)Cd by q2

[\[R44\]](#)fd by r2

[\[e45\]](#)FOLLOWED BY S2

[\[e46\]](#)FOLLOWED BY S2

[\[R47\]](#)fd. by t2

[\[reporter48\]](#)Contd by U2

[\[ak49\]](#)followed by w2

[\[KMR50\]](#)Cd by y2

[\[R51\]](#)(cd. by a3)

[\[pkp52\]](#) Contd. by b3.

[\[R53\]](#)Cd C3

[\[rpm54\]](#)(Cd.b y d3)

[\[r55\]](#)fd. By e3

[\[R56\]](#)Cd by f3

[\[r57\]](#) cd by g3

[\[R58\]](#)ctd by h3

[\[R59\]](#)Cd by k3

[\[bts60\]](#)contd. by l3.e

[\[c61\]](#) contd. by m3.e

[\[k62\]](#)(Cd. by n3)

[\[r63\]](#)Dome ctd

[\[r64\]](#)Ctd by o3

[\[r65\]](#)cd. by p3

[\[lh66\]](#)Cd. By q3

[\[m67\]](#)ctd. by r3

[\[t68\]](#)contd. by s3

[\[e69\]](#)SHRI KAPIL SIBAL CONTINUED

[\[e70\]](#)CONTINUED BY T3

[\[krr71\]](#)Fld by u3

[\[R72\]](#)Cd by w3

[\[ak73\]](#)Cd.. by x3

[\[R74\]](#)Cd by w3.e

[\[R75\]](#)cd. by a4

[\[k76\]](#)Ctd by b4.e

[\[pkp77\]](#) contd. by c4.

[\[R78\]](#)cd d4

[\[p79\]](#) cd by e4

[\[R80\]](#)Cd. By f4

[\[R81\]](#)(cd. by g4)

[\[h82\]](#)cd by h4

[\[i83\]](#)cd.

[\[rpm84\]](#)fd

[\[MSOffice85\]](#) contd

[\[R86\]](#)cd by m4

[\[r87\]](#) cd by n4

[\[R88\]](#)cd by o4

[\[r89\]](#)Ctd by p4

[\[R90\]](#)fd. by q4

[\[r91\]](#)Cd by R4

[\[c92\]](#)shri ganesh singh

[\[r93\]](#) Friday, March 10, 2000/Phalguna 20, 1921 (Saka).